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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CRL.A. 53/2020**

KULDEEP SINGH SENGARAppellant

Through: Mr. N. Hariharan, Sr.Adv. with
Mr. SPM Tripathi, Mr. Rahul
Poonia, Ms. Aishwarya Singh
& Mr. Punnya Rekla Angara,
Adv.

versus

CENTRAL BUREAU OF INVESTIGATIONRespondent

Through: Mr. Ravi Sharma, SPP(CBI),
Mr. Swapnil Choudhary, Mr.
Ishann Bhardwaj, Mr. Sagar &
Ms. Madhulika Rai Sharma,
Adv.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

**HON'BLE MR. JUSTICE HARISH VAIDYANATHAN
SHANKAR**

ORDER

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27.01.2025

CRL.M.A. 1335/2025 (EX.)

Allowed, subject to all just exceptions.

The application stands disposed of.

**CRL.A. 53/2020 & CRL.M.(BAIL) 359/2022 (Suspension Of
Sentence)**

In order to enable Mr. Hariharan, learned Senior Counsel to
commence submissions on the appeal as well as the application made
for suspension of sentence, let the appeal be put down on 18.03.2025
in the category of "End of Board".

YASHWANT VARMA, J.

HARISH VAIDYANATHAN SHANKAR, J.

JANUARY 27, 2025/v